

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Cr1MP No.3231/2015 & 3230/2015 in Criminal Appeal No(s).808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(For bail and exemption from filing O.T. and office report)

Date : 01/05/2015 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s) Mr. Rameshwar Prasad Goyal, Adv.(NP)

For Respondent(s) Mr.V.K.Shukla, Adv.(Mentioned by)
Mr.Anuvrat Sharma, Adv.

Upon being mentioned the Court made the following
O R D E R

List after summer vacation.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RENUKA SADANA)
COURT MASTER

(The matter has been listed as Item No.4 in Court No.4 before an
alternative Bench)